

Declaration of Assets and Liabilities

Years

I Sunil Kumar, son/daughter/wife of SRI RAJA RAM
 aged 56 years, years, belonging to
 service and presently working as BIHAR LEGISLATIVE ASSEMBLY
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants* :

A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Cash					Daughter
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	S.B.I. Account No. 10839476108 Fix Deposit- 400000+300000 Rs Secretariat Post Office 8059877352 Saving Account- 2212/- Rs.	Meena Kumari S.B.I. Account No. 20041861962 31733.96/- SBI Fix Deposit- 500000			Amrita Kumari
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	→ Jeevan Anand 1,50,000/- → Policy No. 515986052				
(v)	Motor Vehicles (details of make, etc.)	Motor Cycle BR01BZ 5782				
(vi)	Jewellery (give details of weight and value)		100 gm Ornaments Gold 5,00,000/-			
(vii)	Other assets, such as values of claims/Interests		→ 4 Cows 1,60,000 → Milk Dairy Project Silver Laxmi+Ganesh Statue-700 gm Payal- 300 gm			

Note :- Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sunil Kumar
21/11/21

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agriculture Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agriculture Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Mother&Sons Joint Land 1.5 Dhur	Wife name Meena Kumari gift by own father Makhdumpur, Digha, Patna-15 Dhur <i>land</i>			
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	S.B.I. Vidhan Mandal Personal Loan	10, 00000
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	AEMPK-4932K	
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

c. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-28

Gender :- M (M/F)

Date of Birth :- 0 9 0 1 1 9 6 5 (DD/MM/YYYY)

Class/Group :- II (A/B/C)

Cadre :- Section Officer, Bihar Vidhan Sabha, Patna

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Sunil Kumar

Name of Employee : SUNIL KUMAR

Designation : Section officer

Department : Bihar vidhan Sabha
patna

Place : PATNA

Date : 8/2/2021

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.